

(6)

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 7TH DAY OF DECEMBER, 1999

Original Application No.511 of 1997

CORAM:

HON.MR.JUSTICE NEELAM SANJIVA REDDY,V.C.

HON.MR.S.BISWAS, MEMBER(A)

Jai ram, S/o Shri Brahma Din  
R/o 18/17 Krishna Nagar(Kydganj)  
Allahabad.

... Applicant

(By Adv: Shri Y.Mohammed)

Versus

1. Union of India through the Secretary  
Ministry of Personnel, Public Grievances  
and Pension(Department of Personnel  
&Training), Sardar Patel Marg,  
Bhawan, Sansad Marg, New Delhi.
2. Commandant, Ordnance Depot,  
Fort, Allahabad.
3. Controller of Defence Accounts  
Office of CDA, Central Command  
Lucknow.

... Respondents.

(By Adv: Shri Amit Sthalekar)

O R D E R(Oral)

(By HON.MR.JUSTICE NEELAM SANJIVA REDDY,V.C.)

Heard counsel on both sides. The only request of the learned counsel for the applicant is that the fixation of pay as officiating promotion be done on the post of Ordnance Officer/(civilian)(Stores) by the respondent no.3 as early as possible for which the opposite counsel has no objection.

2. Hence this OA is disposed of with a direction to the respondent no.3 to expedite the fixation of pay of the applicant in the post of Ordnance Officer/(civilian) (Stores) within three months from the date of communication of this order.

*S. A. S. Reddy*

Dated: 07.12.99 MEMBER(A)

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VICE CHAIRMAN

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